

C. A. Bench, JAIPUR

Date of Order	Orders
---------------	--------

4-1-94

Mr. D. K. Swami - Counsel for the applicant

Register & Put up in Court
for admission on 6/1/94 at 94

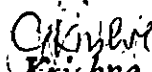

REGISTRAR
C.A.T., JAIPUR

6.1.94

Sh. D. K. Swamy, Counsel for the applicant.

Heard: This is a Misc Petition
for condonation of delay. The learned
counsel for the applicant does not
want to press this MP on merits.
The same is accordingly dismissed.


(O. P. Sharma)
Administrative Member


Gopal Krishna
Member (Judl.)

Copy sent to the
app. and up

No 104

272 to 273

274 12-1-94

9